

O.A. 31/1/91
'A'

5-

Serial
No. of
Order

Date of
Order

Order with Signature

16 1-11-93

Call on 11-11-93 for hearing.

Vice-Chairman

Member(s)

17 11-11-93

Call on 30-11-93 for hearing.

Member(s)

18 30.11.93

Call on 8-12-93 for hearing.

Vice-Chairman

Member(s)

19 8.12.93

Call on 6-1-94 for hearing.

Vice-Chairman

20 6-1-94

Call on 3-2-94 for hearing.

Vice-Chairman

21 3-2-94

Call on 9-2-94 for hearing as prayed
for on behalf of Mr. P.N. Mahapatra.

Vice-Chairman

Member(s)

22 2.11.94

Petitioner's counsel Shri B.S. Mishra
does not press this application as the
petitioner has now been promoted during
the pendency of this petition and the
petition is therefore disposed of as not
pressed.

VICE-CHAIRMAN

MEMBER (ADMINISTRATIVE)